

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 144 OF 2025

IN THE MATTER OF:

News Item Titled "Deep Dive into illegal Water Business" appearing in the Times of India dated 02.04.2025

MEMO OF PARTIES (As Per ORDER DATED 04.04.2025)

News Item Titled "Deep Dive into illegal Water Business" appearing in the Times of India dated 02.04.2025

VERSUS

- 1. Delhi Jal Board (DJB),**
Through its Chief Executive Officer (CEO)
Varunalaya Phase-II, Jhandewalan, Karol Bagh, New Delhi-110005
Email: ceodelhi.djb@nic.in **(RESPONDENT NO.1)**
- 2. Central Ground Water Authority (CGWA),**
Through its Chairman,
Central Ground Water Board, Bhujal Bhawan, NH-IV, Faridabad – 121001
Email: cgwa@nic.in **(RESPONDENT NO.2)**
- 3. Delhi Pollution Control Committee (DPCC),**
Through its Member Secretary,
6th Floor, C Wing, Delhi Secretariat, I.P. Estate, Delhi-110002
Email: ms.dpcc@nic.in **(RESPONDENT NO.3)**
- 4. Central Pollution Control Board,**
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in **(RESPONDENT NO.4)**
- 5. District Magistrate (East Delhi)**
Office of District Magistrate (East), L.M. Bund, Shastri Nagar, Delhi – 110031
Email: dceast@nic.in / eastadm@nic.in **(RESPONDENT NO.5)**